

27th November, 2006

**Notification No. 121 / 2006-Customs
(N.T.)**

S.O (E). - In exercise of the powers conferred by sub-section (1) of section 4 and sub-section (1) of section 5 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs (Imports), Jawahar Custom House, Nhava Sheva and authorises him to exercise the powers and discharge the duties conferred or imposed, to act as the Commissioner of Customs, Inland Container Depot, Tughlakabad for the purposes of adjudicating the matters relating to Show Cause Notice pertaining to M/s Jaypee Hotels Limited, Jaypee Vasant Continental, Vasant Vihar, New Delhi and others, issued vide DRI F.No. 50D/22/2006-CI, dated the 22nd August, 2006 by the Additional Director General, Directorate of Revenue Intelligence, 7th Floor, Drum Shape Building, I.P. Estate, I.P. Bhawan, New Delhi-110 002.

F.NO.437/ 41 /2006-Cus.IV